

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-129/2006/6861/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the <sup>th</sup> 29 July, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2023/3438 dated 26.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 28.07.2023 till the morning of 31.07.2023.** Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-129/2006/6862/A dated , 29-07-23**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**